- I. Report and Accounts (1987-88) of the Indian Science Congress Association, Calcutta and related papers.
- II. Report aad Accounts (1987-88) of the Maharashtra Association for the Cultivation of Science, Pune and related papers.
- Ilk. Report and Accounts (1987-88) of the BirbalSahni Institute of Paleobotany, Lucknow and related papers.
- IV. Report and Accounts (1987-88) of the Bose Institute, Calcutta and related papers.
- V. Report and Accounts (1987-88) of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYA NAN) : Madam I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

I (a) Annual Report and Accounts of the Indian Science Congress Association, Calcutta, for the year 1987-88.

(b) Statement by Government accepting the above Report. [Placedin Library. See No. LT-7577/89]

II (a) Annual Report and A ccounts of the Maharashtra Asso ciation for the Cultivation of Science, Pune, for the year 1987-88, together with the Auditors' I Report on the Accounts. (b) Statement by Government accepting the above report. [Placed in Library. See No. LT-7579;89]

III (a) Annual-Report and Accounts of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1987-88 together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-7578; 89]

IV (a) Annual Report and Accounts of the Bose Institute, Calcutta, for the year 1987-88, together with the Auditors' Re port on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-75 81 89]

V (a) Annual Report and Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1987-88, together with the Audi tors' Report on the Accounts. [Placed in Library. *See* No. LT-7580/89]

(b) Statement by Government accepting the above Report.

- 1. Report and Accounts (1987-88) of the Raman Research In stitute, Bangalore and related papers.
- II. Report and Accounts (1987-88) of the Institute of Mathematical Sciences, Madras and related papers.
- ID.. Report and Accounts (1987-88) of the Indian Institute of Astr ophysics, Bangalore and related papers.

SHRI K. R. NARAYANAN: Madam, I also beg to lay on the Tab le a copy each oi the following Paper (in English and Hindi):

231 Papers Laid

(a) Annual Report and Accounts of the Raman Research Institute, Bangalore, for the year 1987-88, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Libiary See. No.LT-7576/89].

II (a) Annual Report of the Institute of Mathematical Sciences. Madras, foi the year 1987-88.

(b) Annual Accounts of the Institute of Mathematical Sciences, Madras, for the year 1987-88 and the Audit ReporUheieon.

(c) Statement by Government accepting the Report mentioned at (a) above.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Libraiy. *See* No. IT/7575/89].

III (a) Annual Report of the ludian Institute of Astrophysics. Bangalore, for the year 1987-88.

(b) Annual Accounts of the Indian Inst tute of Astro-physics, Bangalore, for the year 1987-88 and the Audit Report thereon.

(c) Statement by Government accepting the Report mentioned at (a) above. [Placed in Library. [See No. LT-7603-A/89],

## Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training).

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Madam I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministiy oi Personnel, Public Grievances and Pensions (Department of Personnel and Traning), under subsection (1) of section 37 of the Administrative Tribunals Act, 1985:—

(i) G.S.R. No. 120(E), dated the 22nd Februaiy, 1989, publishing the Central Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 1989.[Pked in Library. *Set* No. LT-7671/89].

(ii) G.S.R. No. 121 (E), dated the 22nd February, 1989, publishing the Haryana Administrative Tribunal (Procedure) Rules, 1989.

(iii) G.S.R. No. 122 (E), dated the 22nd February, 1989, publishing the Haryana Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Rules, 1989.

(Placed in Library. *See* No. LT/ 7385/89].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) under subsection (2) of section 3 of the All India Services Act, 1951:—

(1) G.S.R. No 117(E), dated the 22nd February, 1989, publishing the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1989.

(2) G.S.R. No. 336(E), dated the 1st March, 1989, publishing the Indian Administrative Service (Pay) Third Amendment Rules, 1989.